

(b) Does not arise.

(c) and (d). *Education is a State subject and the Railway Administration does not set up Post Graduate colleges.*

[English]

#### Fall in Oil Production

2885. SHRISURYA NARAYAN YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Sharp fall in oil production" appearing in the 'Times of India' dated July 15, 1991;

(b) if so, whether country has to bear an extra burden of foreign exchange to the tune of more than Rs. 6 crores per day due to fall in oil production;

(c) the reasons for shortfall in oil production; and

(d) the steps taken by the Government to increase the production of oil and Natural Gas to its optimum level?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). Reservoir constraints and slippages in projects are amongst the main causes for anticipated shortfalls during 1991-92 against the targets previously fixed. Additional requirement of foreign exchange would depend on actual additional imports and the prices at which such imports are effected.

(d) The Government have sanctioned a number of Oil and Gas development projects such as Neelam, Mukta, Panna and

additional development of L-II & L-III reservoir in Bombay High field.

#### *Development of Tourism in Rajasthan*

2886. SHRIMATI VASUNDHARA RAJE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have any proposal to draw an action plan, State-wise for the development of tourism;

(b) if so, the salient features of the action plan, State-wise; and

(c) the details of the plan drawn up for the development of tourism in Rajasthan during the Eighth Plan Period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). The Ministry of Tourism does not draw any State-wise plan for development of tourism. It is responsibility of the State Governments to draw up these plans for their respective States. In view of this, the question of drawing up the 8th Five Year Plan on tourism development of Rajasthan by the Ministry does not arise.

#### Incident of Derailment at New Delhi Station

2887. DR. C. SILVERA: SHRI ANAND RATNA MAURYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Kamataka Express has derailed at New Delhi railway station on July 31, 1991;

(b) if so, the reasons therefor;

(c) the number of persons killed and injured as a result thereof;

(d) the estimated loss suffered and the details of compensation paid to the victims;

(e) whether any inquiry has been conducted in this regard; and

(f) if so, the action taken against persons found responsible for it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (f). On 31.7.1991 at 15.50 hrs., when the empty rake of 2627 Karnataka Express was being shunted from the platform to the Washing Line No. 2 in New Delhi yard, two coaches derailed. Prima-facie, the incident occurred due to wrong setting of points. As a consequence, three railway staff lost their lives and one sustained injuries. Loss to railway property has been estimated at Rs. 6.77 lakhs. An ex-gratia amount of Rs. 17,500/- has been arranged to the next of kin of the three killed and the injured persons.

A departmental inquiry by senior railway officers is in progress. Five railway staff, who are prima-facie responsible for this incident, have been placed under suspension.

[Translation]

#### Power Generation in Uttar Pradesh

2888. SHRI CHANDRA JEET YADAV: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the total quantum of power generation from all the sources at present;

(b) the State-wise total power generation capacity and the quantum of power generated actually from 1980 to 1990;

(c) Year-wise the quantum of power generated during the last ten years in Uttar Pradesh and the annual requirement and generation of power in the State;

(d) whether there is any difference in the requirement and generation of power; if so, the steps proposed to be taken to remove this difference; and

(e) the special scheme formulated by the Union Government and the State jointly to meet the power shortage in the rural and urban areas in eastern districts of the State?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The total Generation from thermal, nuclear and hydro power plants during 1990-91 was 264231 million units. The generation during April-July, 1991 has been 91092 million units.

(b) to (e). A Statement L-I indicating the state-wise power generating capacity and the power generated from 1980 to 1990 is enclosed.

A statement L-II indicating the requirement and availability of power in Uttar Pradesh during the last ten years is enclosed.

Various measures taken to mitigate the power shortage in rural and urban areas include: expediting the commissioning of new generating capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction of T & D losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas.